

(28)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 06/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	C. KATHIR M/s. Gupta & Rawi Advocates	Counsel for Petitioner	Chakma.
	P. Nithya Perumal	Counsel for Respondent	P. Nithya Perumal

ORDER

On having the Respondent side has filed Valuation of Shares, the Petitioner side is hereby directed to respond to the same on the next date of hearing, list this matter on 20.12.2019.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)